

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 103(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K. Mohapatra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

NAME OF THE COMPANY: M/s. Avigo Trustee Company Ltd.
Vs.
M/s. Hythro Power Corporation Ltd.ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ADITYA TIWARI	ADV.	PETITIONER	<i>Aditya Tiwari</i>
2.	RICHA BHAGAT	ADV.	PETITIONER	<i>Richa</i>
3.	ROHIT SHARMA.	ADV.	RESPONDENTS	<i>Rohit Sharma</i>

ORDER

List along with C.P. No. (IB)-62(PB)/2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

05.05.2017

Vineet